## ASSAM ACT XXI OF 1968

(Received the assent of the Governor on the 12th November 1968)

## THE GAUHATI UNIVERSITY (AMENDMENT) ACT, 1968

[Published in the Assam Gazette Extraordinary, dated the 21st November, 1968]

An

## further to amend the Gauhati University Act, 1947

Preamble

Whereas it is expedient further to amend the Gau-Assam Act AVI of hati University Act, 1947 hereinafter called the 1947. principal Act, in the manner hereinafter appearing:

It is hereby enacted in the Nineteenth Year of the Republic of India as follows: -

- Short title 1. (1) This Act may be called the Gauhati Uniand comversity (Amendment) Act, 1968.
  - (2) It shall come into force on such date as the State Government may, by nonficiation in the official Gazette appoint.
- Amendment 2. In sub-section (2) of section 8C and subof section section (1) of section 8D of the principal Act, the 8C and 8D words "for a second term only" shall be deleted of Assam Act XVI of 1947.

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